

ITEM NO.3

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K. ARUL

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 30/03/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Kr Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for substitution filed but is defective.

Defects be cured within two weeks time.

List again on 15.7.2016.

(DR. K. ARUL)
Registrar